

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 33

APPEAL 16/2024 IN C.P. (IB)/1967(MB)2019

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **04.07.2024**

NAME OF THE PARTIES: **CREATIVE GARMENTS PVT. LTD.**

V/s

DILIP CHHABRIA DESIGN PVT. LTD

Sec. 7, 42 of Insolvency and Bankruptcy Code, 2016.

ORDER

1. Ld. Counsel Adv. Dhruv Gupta for applicant is present. Adv. Prathamesh Nirkhe i/b Adv. Amit Jungare for Respondent/ Liquidator.
2. Learned counsel for the Personal Guarantor/Respondent seeks another week time to file reply.
3. Time is granted to file the reply within one week.
4. List this matter on **16.07.2024**.

**Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)**

**Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Prajakta